

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3129
TO BE ANSWERED ON AUGUST 04, 2022
MISUSE OF FUNDS BY COFFERS OF HUDCO**

NO.3129. SHRI A.K.P. CHINRAJ:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total amount of funds spent from the coffers of Housing and Urban Development Corporation Ltd. (HUDCO) on gifts for the financial years 2013 to 2016 along with list of beneficiaries to whom the gifts were given;**
- (b) whether any list is maintained to whom the gifts were given by HUDCO, if so, the details thereof and if not, the reasons therefor;**
- (c) whether any complaint is pending against the management of HUDCO for misuse of funds from the coffers of HUDCO in this regard, if so, the details thereof and the action taken by the Government in this regard; and**
- (d) the authority on whose behalf, the gifts were purchased at high cost during the said period?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) An amount of Rs.33,76,586/- was spent by Housing and Urban Development Corporation Ltd. (HUDCO) on purchase of Mementoes/ Souvenirs for the financial years 2013 to 2016 as a part of normal corporate activities for business promotions and public relations exercise. As per the policy, 0.10% of profit is earmarked for this purpose. Mementoes/ Souvenirs are given to shareholders, stakeholders etc. for facilitation on specific occasions like Annual General Body Meeting, Annual Day, seminars etc.

(b) No such list is maintained by HUDCO.

(c) No complaint in this regard is pending against management of HUDCO.

(d) Purchases were made with the approval of Competent Authority as per the Purchase Manual approved by Board of HUDCO.
